

daily by cooperatives and if so the actual position;

(d) whether per capita milk production was to reach 125 grammes dairy and if so, the achievement so far; and

(e) whether Government are satisfied with the progress and if so, the details of evaluation/assessment made so far; if any?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The number of milk producers' families participating was 22.31 lakhs by 1982-83.

(b) The number of milch animals reared was estimated to be 5,25,000 by 1982-83.

(c) The milk procured and marketed by cooperatives was 32.9 lakh litres per day by 1982-83.

(d) The milk production per capita daily during 1982-83 was estimated to be 135 grammes.

(e) Due to delay in completion of pre-requisite formalities under Operation Flood-II, the planning process was not initiated simultaneously in all the States. In order to implement the project to achieve the targets under Operation Flood-II, the Steering Committee at its meeting held on 3-6-1983 had decided to extend the Operation Flood-II Project upto 1989-90. However, the approval of the competent authority is yet to be accorded.

The Operation Flood II Project is being regularly reviewed in the Department of Agriculture & Cooperation. Operation Flood II is also being reviewed by an Inter Ministerial Steering Committee.

News Item "Costly Catastrophe"

10262. SHRI H.N. BAHUGUNA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn drawn to "Costly Catastrophe" in Delhi Recorder-March, 1984 on tetramilk cleared in 1978;

(b) whether it is a fact that the Tetrapak project as approved was to cost Rs. 0.10 to 0.50 per litre more than similar milk in sachets;

(c) whether it is also a fact that Amul and Indore Dairies are profiting by over Rs. 2/- per litre by selling Tetramilk in Bombay; and

(d) whether Government propose to stop helping cooperatives such as Amul, indulging in such wholesale profiteering and diversion of milk to the affluent ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes Sir. The Government has seen the Press Report in Delhi Recorder, March, 1984.

(b) As per Project Feasibility Report the milk in Tetrapak was expected to cost about 15 paise per litre more than similar milk in sachet. In Bombay, however, both are being sold at the same price.

(c) No Sir.

(d) Does not arise.

Milk Sheds Created Under O.F. II

10263. SHRI H.N. BAHUGUNA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether in addition to rural milk sheds created under Operation Flood-I, 25 new milk sheeds were to be created under operation Flood-II and if so, the details of achievement made;

(b) the pre-project milk production in operation Flood-I and Operation Flood-II milk sheds and the present production;

(c) how many cluster federations have been created so far under Operation

(d) whether 155 Dairy Cooperative Unions were to be created under Operation Flood-II and if so, the actual achievement; and

(e) whether milk is being supplied to the Capital by Dairy Cooperative and if not, the reasons for this gross failure and the corrective steps proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) Under Operation Flood II, 155 milk sheds are to be grouped into 25 cluster federations. The work is in progress in 104 milk sheds.

(b) Separate data for milk production under Operation Flood I and Operation Flood II is not available.

(c) State level Apex organisations have been formed in 23 States/Union Territories.

(d) The project envisages linking 155 milk sheds with 153 cities/towns having population of one lakh and above each for supply of milk. The work is in progress.

(e) Milk is being supplied to Delhi Milk Scheme and Delhi Mother Dairy by various dairy cooperative Federations.

Permission to West Bengal to Import Rice From other States

10264, SHRI SANAT KUMAR MANDAL : will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) Whether West Bengal Government had indicated its demand to import 3 lakh tonnes of rice from other States to meet its Kharif requirements for 1984-85, but Central Government has not yet granted permission for this;

(b) if so, the reasons therefor;

(c) whether Government had reversed its earlier policy of free movement of rice throughout the country and if so, the consideration which weighed with it in doing so; and

(b) how does it propose to deal with West Bengal's case?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (c) Towards the beginning of the kharif marketing season 1983-84 the Government of West Bengal requested for permission to purchase three lakh tonnes of rice from the surplus States.

The State Government was informed that large scale purchases by the State Government would affect market availability and procurement operations for the Central pool.

(c) There is no change in the policy of free movement on trade account.

(b) No further request was received from the Government of West Bengal,

News Item 'Multis fish in Reserved Waters

10265. SHRI D. S. A. SIVAPRAKASAM : Will the Minister of AGRICULTURE be pleased to state ;

(a) whether attention of Government has been drawn to the news item in the 'Current' dated 14 April, 1984 captioned 'Multis fish in reserved waters,;

(b) whether it is a fact that multinational companies are violating the separate zones earmarked by the coastal States for the exclusive use of traditional fishermen; and